

HIGH COURT OF TRIPURA
AGARTALA

No.F.3 (28)-HC/2018/969

Dated: 6th June, 2018

CORRIGENDUM

Ref: Notification No.F.3 (28)-HC/2018/943, dated 5th June, 2018.

The Hon'ble High Court has been pleased to nominate the following Judicial Officers of Tripura to attend the '**5 Days Training Programme as Mediator**' to be organised by the Hon'ble High Court and the Tripura State Legal Services Authority (for short TSLSA) under the aegis of the Mediation & Conciliation Project Committee (MCPC), Supreme Court of India for First Batch on 19.07.2018 to 23.07.2018, Second Batch on 22.08.2018 to 26.08.2018 and Third Batch on 20.09.2018 to 24.09.2018 in the Pragna Bhawan, Agartala :-

First Batch of Judicial Officers: On 19.07.2018, 20.07.2018, 21.07.2018, 22.07.2018 & 23.07.2018.		
<u>Grade-I</u>		
Sl. No.	Name of the Judicial Officers	Designation
1.	Sri G. Debnath	District & Sessions Judge, South Tripura Judicial District, Belonia.
2.	Sri U. Choudhuri	District & Sessions Judge, North Tripura Judicial District.
3.	Sri S. G. Chattopadhyay	Registrar General, High Court of Tripura.
4.	Sri A. K. Nath	District & Sessions Judge, Gomati Judicial District, Udaipur.
5.	Sri S. Datta Purkayastha	District & Sessions Judge, West Tripura Judicial District.
6.	Sri P. K. Datta	District & Sessions Judge, Unakoti Judicial District, Kailashahar.
7.	Sri S. K. Majumder	Addl. District & Sessions Judge, Unakoti Judicial District, Kamalpur.
8.	Sri V. Pandey	Addl. District & Sessions Judge, Sonamura, West Tripura Judicial District.
9.	Sri B. Palit	Member Secretary, TSLSA.
10.	Sri A. Pandey	Secretary to the High Court Legal Services Committee.
11.	Sri S. B. Dutta	Addl. Judge, Family Court, Agartala.

12.	Smt. S. Das	Judge, Family Court, Udaipur, Gomati Judicial District.
13.	Sri S. Bhattacharjee	Addl. District & Sessions Judge, Court No.5, West Tripura Judicial District, Agartala.
Grade-II		
14.	Sri Ashit Debnath	DLR & Deputy Secretary, Law Department, Government of Tripura.
15.	Smt. Sarmistha Mukherjee	CJM-cum-Civil Judge (Sr. Div.), West Tripura Judicial District, Agartala.
16.	Sri Rajib Bhattacharjee	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Gomati Judicial District, Udaipur.
17.	Smt. Jhuma Dutta Chowdhury	DLC and Deputy Secretary, Law, Government of Tripura.
18.	Sri P. P. Paul	CJM-cum-Civil Judge (Sr. Div.), Unakoti Judicial District, Kailashahar
19.	Smt. Debaleena Kilikder	Addl. Commissioner, Departmental Inquiries on deputation.
Grade-III		
20.	Smt. Hena Begam	Civil Judge (Jr. Div.)-cum-JM 1 st Class, Belonia, South Tripura Judicial District.
21.	Smt. Tanusree Debnath	Civil Judge (Jr. Div.)-cum-JM 1 st Class, Udaipur, Gomati District.
22.	Sri R. S. Battacharjee	SDJM-cum-Civil Judge (Jr. Div.), Kailashahar.
23.	Sri Amarjit Dey	Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1st Class, Kanchanpur, North Tripura Judicial District.
24.	Sri Raja Gupta	Civil Judge (Jr. Div.)-cum-Judicial Magistrate 1st Class, Bishalgarh.
25.	Ms. Mitra Das	Civil Judge (Jr. Div.), Agartala.

Second Batch of Judicial Officers: On 22.08.2018, 23.08.2018, 24.08.2018, 25.08.2018 & 26.08.2018.		
<u>Grade-I</u>		
Sl. No.	Name of the Judicial Officers	Designation
1.	Sri D. M. Jamatia	L. R. and Secretary, Law, Government of Tripura.
2.	Sri J. Murasing	Judge, Family Court, Agartala, West Tripura.
3.	Sri G. Sarkar	Addl. District & Sessions Judge, Court No.2, West Tripura Judicial District, Agartala.
4.	Sri A. Paul	Director, Tripura Judicial Academy.
5.	Sri S. Sharma Roy	Addl. District & Sessions Judge, Court No.3, West Tripura.
6.	Smt. S. Choudhury	Judge, Family Court, Kailashahar, Unakoti Judicial District.
7.	Sri Ravi Dahiya	Addl. District & Sessions Judge, West Tripura Judicial District, Khowai.
8.	Sri Sankar Lal Datta	Addl. District & Sessions Judge, Gomati Judicial District, Udaipur.
<u>Grade-II</u>		
9.	Sri Gobinda Das	Civil Judge (Sr. Div.) & Assistant Sessions Judge, Dharmanagar, North Tripura Judicial District.
10.	Sri V. P. Debbarma	CJM-cum-Civil Judge (Sr. Div.), South Tripura Judicial District, Belonia.
11.	Sri Manabendra Debbarma	Civil Judge (Sr.Div.) & Asst. Sessions Judge, West Tripura, Agartala, Court No.1.
12.	Sri Mridul Chakraborty	Civil Judge (Sr. Div.) & Asst. Sessions Judge, Unakoti Judicial District, Kailashahar
13.	Sri Debasish Kar	District Secretary, District Legal Services Authority, West Tripura, Agartala
14.	Smt. Mou Banerjee	Principal Counsellor, Family Court, Udaipur, Gomati District

15.	Sri Sunil Kr. Singh	Deputy Secretary, State Legal Services Authority, Tripura, Agartala.
16.	Sri Soumya Bikash Das	District Secretary, Legal Services Authority, Gomati District, Udaipur
17.	Sri Tapan Debbarma	Principal Counsellor, Family Court, Agartala, West Tripura
Grade-III		
18.	Sri Saamyajoti Debnath	SDJM-cum-Civil Judge (Jr. Div.) Gandacherra, Unakoti Judicial District
19.	Smt. Lopamudra Dasgupta	Civil Judge (Jr. Div.) -cum-J.M. 1st Class, Dharmanagar, North Tripura Judicial District
20.	Smt. Jumili Debbarma	SDJM-cum-Civil Judge (Jr. Div.), Sonamura, West Tripura Judicial District.
21.	Smt. Nandita Bhattacharya	SDJM-cum-Civil Judge (Jr. Div.), Bishalgarh, West Tripura Judicial District.
22.	Sri Divya Prakash Mishra	Civil Judge (Jr. Div.)-cum-J.M. 1st Class, Kamalpur, Unakoti Judicial District
23.	Sri Rajarshi Chakraborty	Civil Judge (Jr. Div.)-cum-JM 1st Class, Sabroom, South Tripura Judicial District.
24.	Sri Ramanuj Bhattacharjee	Civil Judge (Jr. Div.)-cum-J.M. 1st Class, Sonamura, West Tripura Judicial District
25.	Sri Sajan Lal Tripura	J.M. 1st Class-cum- Civil Judge (Jr. Div.), Khowai, West Tripura Judicial District

Third Batch of Judicial Officers: On 20.09.2018, 21.09.2018, 22.09.2018, 23.09.2018 & 24.09.2018.		
<u>Grade-I</u>		
Sl. No.	Name of the Judicial Officers	Designation
1.	Sri A. Debbarma	Registrar (Judicial), High Court of Tripura, Agartala.

2.	Sri P. Kumar	Addl. District & Sessions Judge, Kailashahar, Unakoti Judicial District.
3.	Sri H. Chakraborty	Addl. District & Sessions Judge, Court No.4, West Tripura, Agartala.
Grade-II		
4.	Sri Dhiman Debbarma	Deputy Registrar Judicial-cum-CPC, High Court of Tripura, Agartala.
5.	Sri R. Chattopadhyay	District Secretary, District Legal Services Authority, Unakoti Judicial District, Kailashahar and Additional Charge of the Principal Counsellor, Family Court, Kailashahar, Unakoti Judicial District.
6.	Sri Subhra Nath	CJM-cum-Civil Judge (Sr. Div.), North Tripura Judicial District, Dharmanagar
7.	Sri Uttam Hrishu Das	Principal Counsellor, Family Court, Kailashahar, Unakoti Judicial District.
8.	Sri Dharmendu Das	CJM-cum-Civil Judge (Sr. Div.), Gomati Judicial District, Udaipur
9.	Sri Motom Debbarma	Civil Judge (Sr. Div.) & Asst. Sessions Judge, West Tripura, Agartala, Court No.2
10.	Sri Sarbajeet Choudhury	Additional CJM-cum-Civil Judge (Sr. Div), West Tripura, Agartala
11.	Smt. Aparajita Debbarma	District Secretary, District Legal Services Authority, South Tripura Judicial District, Belonia.
12.	Sri Sushanta Debbarma	Principal Counsellor, Addl. Judge, Family Court, Agartala West Tripura
Grade-III		
13.	Sri Subhadeep Saha	SDJM-cum-Civil Judge (Jr. Div.), Kamalpur, Unakoti Judicial District
14.	Sri Sourav Saha	Civil Judge (Jr. Div.)-cum-J.M. 1st Class, Court No.1, Agartala, West Tripura
15.	Smt. Ishika Dan	Civil Judge (Jr.Div.), Khowai,

16.	Smt. Anindita Deb Roy	J.M. 1st Class-cum-Civil Judge (Jr. Div.), Dharmanagar, North Tripura Judicial District
17.	Sri Saikat Das	SDJM-cum-Civil Judge(Jr. Div.), Sabroom, South Tripura Judicial District,
18.	Sri Dulal Kanti Sukla Das	SDJM-cum- Civil Judge (Jr. Div.), Longthorai Valley, Unakoti Judicial District
19.	Sri Satyajit Das	Civil Judge (Jr. Div.)-cum-J.M. 1 st Class, Amarpur, Gomati Judicial District
20.	Sri Jekashmee Debbarma	J.M. 1st Class-cum-Civil Judge (Jr. Div.), Agartala, West Tripura
21.	Sri Rahul Roy	ALC & Under Secretary, Law Department.
22.	Smt. Yashvi Taneja	J.M. 1st Class-cum-Civil Judge (Jr. Div.), Sonamura, West Tripura Judicial District
23.	Ms. Deepa Bhattacharya	J.M. 1st Class-cum-Civil Judge (Jr. Div.), Khowai, West Tripura
24.	Smt. Chhandita Debnath	Civil Judge (Jr. Div.) cum-J.M. 1st Class, Agartala, West Tripura
25.	Ms. Dorothy Jamatia	J.M. 1st Class-cum-Civil Judge (Jr. Div.) Udaipur, Gomati Judicial District

All the nominated Judicial Officers shall attend the aforesaid day-long Training Programme on the dates as specified against them. Schedule of the Training Programme will be issued in the course of time.

By Order,

(A. Pandey)
(A. Pandey)

(Secretary, Mediation for the State of Tripura)

No.F.3(28)-HC/2018/970-94Dated : 6th June, 2018**Copy to :-**

01. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to the Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The LR & Secretary, Law, Govt. of Tripura, Agartala for information and compliance. He is requested to circulate the Notification amongst all the Judicial Officers posted in the Law Department, Govt. of Tripura for their information and compliance;
05. The District & Sessions Judge, South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar for information. They are requested to circulate the Notification to all the concerned Judicial Officers for their information and compliance. They are also requested to make necessary arrangements of charge in respect of all the Judicial stations under their respective judgeships so that all the nominated Judicial Officers may attend the said Training Programme on the scheduled dates;
06. The Judge, Family Court, Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District/ Kailashahar, Unakoti Judicial District/. They are requested to circulate the Notification amongst all the Judicial Officers under their respective judgeships for information and compliance;
07. The Director, Tripura Judicial Academy, Agartala;
08. The Member Secretary, Tripura State Legal Services Authority, Agartala for information and compliance;
09. The Registrar (Vigilance), High Court of Tripura, Agartala;
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
12. The Sr. Protocol Officer, High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala for information and compliance;
15. The Deputy Registrar (Administration/Accounts/Protocol), High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala;

17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala for kind appraisal of the Registrar General;
18. The Assistant Registrar(s), High Court of Tripura, Agartala; and
19. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura and to ensure the sending of this Notification to all the concerned Judicial Officers nominated for the Training Programme through e-mail.

26/6/18
**(Secretary, Mediation for the State
of Tripura)**